

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1112 OF 2018 IN
DFR NO. 2242 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Renew Power Limited & Anr.

.... Appellant(s)

Versus

Bangalore Electricity Supply Company Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhury
Mr. Ashwin Ramanathan

ORDER

Issue notice to the Respondents on IA No. 1112 of 2018 returnable on 27.08.2018. Dasti, in addition, is also permitted.

List this matter on **27.08.2018**.

(S. D. Dubey)
Technical Member

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(Justice N. K. Patil)
Judicial Member